## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# RAJYA SABHA UNSTARRED QUESTION NO. 2144 TO BE ANSWERED ON 07.08.2025

### Compensation to human-animal conflict victims

#### 2144. SHRI SANDOSH KUMAR P:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of people attacked by wild animals during the last three years, Statewise:
- (b) the number of people who died in attacks by wild animals during the last five years, State-wise; and
- (c) the details of compensation given by Government to the families of the victims of attacks by wild animals, State-wise?

#### <u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (c) Protection and management of wildlife is primarily the responsibility of the concerned State Government/Union Territory administration. As per the information received from the States/UTs, the details of loss of human life over the last five years due to attack by tigers and elephants are provided at **Annexure-I** and **Annexure-II**.

The Ministry provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Scheme 'Integrated Development of Wildlife Habitats' for the management of wildlife and its habitats in the country. It includes compensation for depredation by wild animals including cattle lifting, crop damage, loss of life and property. Further, the Ministry enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks in December 2023 from Rs. 5 lakhs to 10 lakhs under these Schemes, subject to availability of funds, and the payment of which is also governed by State specific guidelines/ provisions made in this regard.

The details are given in the table below:

S. No.	Nature of damage caused by wild animals	Amount of ex-gratia relief
i.	Death or permanent incapacitation	Rs.10.00 lakhs
ii.	Grievous injury	Rs.2.00 lakhs
iii.	Minor injury	Cost of treatment up to Rs.25,000/- per person
iv.	Loss of property/crops	State/UT Government may adhere to the cost norms prescribed by them.

The States/Union Territories make ex-gratia payments for loss of livestock, crops and human life including injuries due to human-wildlife conflicts as per the norms, which vary in States and UTs.

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Annexure referred to in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No. 2144 due for reply on 07.08.2025 regarding "Compensation to human animal conflict victims".

# The details of human deaths during last five years due to tiger attacks, year-wise and State-wise

S.	State	2020	2021	2022	2023	2024
No.						
1	Assam	0	0	0	0	4
2	Bihar	1	4	9	1	2
3	Chhattisgarh	0	0	0	3	0
4	Karnataka	0	1	1	8	2
5	Kerala	2	1	1	1	1
6	Madhya Pradesh	11	2	3	10	6
7	Maharashtra	25	32	82	37	42
8	Mizoram	0	0	0	0	0
9	Odisha	0	0	0	0	0
10	Rajasthan	0	0	0	0	0
11	Tamil Nadu	1	3	0	1	0
12	Telangana	2	0	0	0	1
13	Uttar Pradesh	4	11	11	25	10
14	Uttarakhand	0	1	3	0	5
15	West Bengal	5	5	1	0	1
		51	60	111	86	74

Annexure referred to in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No. 2144 due for reply on 07.08.2025 regarding "Compensation to human animal conflict victims".

The details of human deaths during last five years due to elephant attacks, year-wise and State-wise

S.	State	2019-20	2020-21	2021-22	2022-23	2023-24
No.					_	
1	Andhra Pradesh	4	6	4	5	6
2	Arunachal Pradesh	0	2	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	12	20	25	22	23
8	Maharashtra	1	0	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	0	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	9	13	12	4	8
16	West Bengal	116	47	77	97	99
	Total	595	479	561	605	629

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